COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 35 OF 2016 & IA NOs. 90 & 189 OF 2016
&
APPEAL NO. 45 OF 2016 & IA NO. 117 OF 2016

Dated: 29th April, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL NO. 35 OF 2016 & IA NOs. 90 & 189 OF 2016

In the matter of:

GMR Kamalanga Energy Ltd. ….Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. .... Respondent (s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay for R-2

APPEAL NO. 45 OF 2016 & IA NO. 117 OF 2016

In the matter of:

GRIDCO Ltd. …Appellant(s)

Versus

GMR Karmalanga Energy Ltd. & Ors. …Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee for R-1

ORDER

List these matters on ***23.05.2016***. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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